

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/01051/2014

HYDERABAD, this the 2nd day of December, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

Hon'ble Mr. B.V. Sudhakar, Admn. Member

P RAJ KUMAR,
S/o Late Pochaiah,
Aged about 41 years,
Occ: Accounts Clerk (CS-970),
O/o Station HQ Cell,
Extension Office, Golconda,
Hyderabad 500 008.

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Applicant

(By advocate: Mr. T. Laxminarayana)



Vs.

1. Union of India rep. by its
Director General of Staff Duties SD-7 (Civ),
Integrated HQ of MOD (Army),
DHQ PO, New Delhi,
2. The General Officer Commanding (GOC),
Headquarters, Andhra Sub Area,
Secunderabad, C/o 56 APO,
PIN 900 453, Secunderabad 500010,
3. The Administrative Commandant,
Station Headquarters Cell,
Bolaram Post, Secunderabad 500010
4. The Station Staff Officer,
Station Headquarters Cell,
Extension Office, Golconda,
Hyderabad – 8,
5. The Controller of Defence Accounts,
No.1, Staff Road, Secunderabad 500009.

Respondents

(By advocate: Mrs. K Rajitha, Sr.CGSC)

ORAL ORDER

(PER HON'BLE Mr. JUSTICE L.NARASIMHA REDDY,
CHAIRMAN

Learned counsel for respondents submits that the subject matter of this OA is the same as the one in O.A.No.1110 of 2014.

2. After hearing both parties, we dismissed that OA, through a detailed order dated 29.11.2019.
3. Following the same, we dismiss this OA in terms of the same.
4. There shall be no order as to costs.



(B V SUDHAKAR)
MEMBER (A)

(JUSTICE L.NARASIMHA REDDY)
CHAIRMAN

vsn